

(b) if so, whether Government have any data available about this aspect in Orissa and Andhra Pradesh during the last three years, year-wise and also the area that could be brought under irrigation each year ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND): (a) and (b). Under drought conditions some cultivable areas remain uncultivated. No details of such lands are maintained at the Centre.

**Utilisation of Underground Water
Potential of Andhra Pradesh**

3676. **SHRI V. TULSIRAM :** Will the Minister of WATER RESOURCES be pleased to state :

(a) whether there is a proposal under consideration of Government for the full utilisation of underground water in Andhra Pradesh for irrigation purposes;

(b) if so, whether these resources can be better utilised than surface irrigation projects and provide water for the whole year without any interruption;

(c) whether an underground water authority has been set up; and

(d) if so, the details thereof with its constitution and the details of work assigned to it?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND): (a) Entire ground water resource potential of the country including Andhra Pradesh is proposed to be developed by about 2010 A.D.

(b) Ground water and surface water are part of the same hydrological circle and their utilisation depends on various factors.

(c) and (d). Ground Water Organizations have been set up at the Central and State levels. The Central Ground Water Board is responsible for surveys, investigations, exploration and monitoring of groundwater resources and their development and management of scientific lines. State Ground Water Organizations undertake the development of this resource through preparation

and implementation of viable schemes and watch the impact of various groundwater schemes at the micro-level.

**Assam's Proposals for Flood Protection
and Anti-Erosion**

3677. **SHRI PARAG CHALIHA :** Will the Minister of WATER RESOURCES be pleased to state :

(a) whether Government have received specific proposals from the Government of Assam for execution of flood protection and anti-erosion works;

(b) if so, the details thereof; and

(c) the steps being taken for implementation of the schemes ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND): (a) and (b). The State has submitted 8 schemes with a total estimated cost of Rs. 5251 lakhs of which 2 schemes costing Rs. 1564 lakhs have been processed and are under consideration of the Advisory Committee of the Planning Commission. The remaining schemes have also been examined and comments sent to the State Government and their replies are awaited.

(c) Such schemes are executed by the State Government.

**Purchase of DPT, TT, DT and Polio
Vaccines**

3678. **SHRI HARI KRISHNA SHASTRI :** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government are aware of complaints that the DPT, TT, DT and Polio vaccines purchased during the last three years were found to be sub-standard;

(b) if so, the details thereof including about the manufacturers, suppliers, price per dose and quantity purchased from each;

(c) the total number of batches of each vaccine purchases and how many were tested and found of standard quality; and